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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

7/2

C.P No. 1685/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

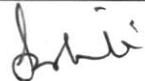

NAME OF THE PARTIES:

L & T Finance Ltd.

V/s.

Roadways Solutions India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4	<del>Sushmita</del> Rohit Gupta	Counsel for Applicant	
	Sushmita Gandhi, Advocate		
	i/b HSA Advocates .		

ORDER

CP No. 1685/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 07.02.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)